

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1829  
ANSWERED ON:04.12.2012  
PRODUCTION OF SPURIOUS PESTICIDES  
Kumar Shri Kaushalendra;Mahto Shri Baidyanath Prasad

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether some pesticides manufacturing factories are reportedly producing spurious pesticides;
- (b) if so, the details thereof; and
- (c) the action taken by the Government against the guilty companies?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a) & (b): Based on specific information, raids were conducted in 2011 by Central Insecticide Inspectors of Directorate of Plant Protection Quarantine and Storage in the premises of a few companies. Four samples of M/s. Crystal Phosphates Ltd. were found misbranded in terms of the provisions of the Insecticides Act, 1968. Samples of Carbofuran 3% CG, Carbendazim 12% + Mancozeb 63% WP and Tricentanol GR 0.05% of M/s. Crystal Phosphates Ltd. were found misbranded. Accordingly M/s. Crystal Phosphates Ltd. was directed to stop the sale of all the batches of misbranded pesticides.

(c): Consents for launching prosecution against M/s. Crystal Phosphates Ltd. have been received on 18.10.2012 and 29.10.2012 from State Governments of Haryana and Gujarat respectively. Directorate is in the process of filing complaint in the courts of Sonipat and Ahmedabad.